

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	EX 5045/2017 (NOTICE)		M/S Vistaar Financial Service P Ltd Vs Shivakumara	Thippeswamy G M
2	EX 5002/2019 (NOTICE)		Manapuram finance Limited Vs Sri. Manjunath	B.R. Prabhulinga Murthy
3	EX 5003/2019 (NOTICE)		Manapuram Finance Limited Vs Sri. Manjunath . S .	B.R. Prabhulinga Murthy
4	M.V.C. 876/2019 (NOTICE)		Nirmal Hansda Vs Ramakrishnan.S	Nagarajaiah
5	M.V.C. 1022/2019 (NOTICE)		Jhothi Vs Ranganatha.G.C	Bharatha Bhushana.L
6	R.A. 5009/2015 (ARGUMENTS)		Ranganumanaiiah Vs Thimakka	K.H.S.G H.K.V.R
7	R.A. 5027/2019 (ARGUMENTS) /1/2016		Vanamalappa @ Honnamalappa Vs H. Nagamani	H.V. Manjunatha
8	M.V.C. 1404/2018 (OBJECTIONS)		Venugopal @ Venu Vs Sreenivas C.H	S.S.Verupakshaiah
9	M.V.C. 132/2019 (SETTLEMENT)		G.Shivananda Vs Khasim	Narasimhamurthy G.N.
10	M.V.C. 133/2019 (SETTLEMENT)		Narasimhamuthy @ Narasimbappa Vs Khasim	Narasimhamurthy G.N.
11	M.V.C. 673/2019 (STEPS)		Rajanna.D Vs Kencharaju.B	M.Shivanna
12	M.V.C. 718/2019 (STEPS)		Thimmakka Vs Syed Khalandar	G.D.Devaraju
13	M.V.C. 896/2019 (SETTLEMENT)		Venkatathamma Vs Mohammed Sadiq	Verupakshaiah S.S
14	Misc 5556/2019 (STEPS)		Lakshamma Vs The Manager, The Power Grid Corporation of India Ltd	Girish
15	M.V.C. 1379/2019 (STEPS)		Vanajakshi Vs Murali Kumar	Hanumantharayappa.E

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL.
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	P and Sc 5003/2020 (AWAIT NOTICE)		Poojari Gowda Vs Siddagangamma	M. Mahesh

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	CRL.R.P. 5049/2019 (NOTICE) IA/1/2019		Shivakumar M S Vs H V Pallavi	G B Halappa
2	CRL.A 5020/2018 (HEARING)		Smt. Y.H. Premalatha Vs State by Arasikere Police Station	Dattathiraya
3	CRL.A 5022/2018 (HEARING) IA/1/2018		M. Prabhulingappa Vs State by Arasikere Police station	K. N. Jayaramu
4	CRL.A 5021/2019 (ARGUMENTS)		N T Lakshminarayana Reddy Vs B. P. Nagaraju	P N Nagesreddy
5	SC 5035/2019 (FRAMING OF CHARGE OR PLEA)		Koratagere Police Station Vs Venkatesh	Public Prosecutor
6	SC 5038/2019 (FRAMING OF CHARGE OR PLEA)		Madhugiri Police Station Vs T.H. Hanumantharaju @ Maruthi	Public Prosecutor
7	CrI.Misc. 5190/2020 (ORDERS)		Manjunatha @ Manju @ Mantal Manja Vs State by Badavanahalli Police	B.R. Ramakrishnaiah
8	CRL.A 5020/2019 (Call for LCR) IA/1/2019		P.L. Mallikarjuna Vs Pavagada Police	P N Nagesreddy
9	SC 5015/2020 (HBC)		State by Pavagada Police Station Vs Girish Babu	Public Prosecutor
10	CRL.R.P. 5009/2020 (Call for LCR) IA/1/2020		Shyalaja Vs C Nagaraju	T Devaraj
11	SC 5021/2020 (HBC)		State by Madhugiri Police Station Vs Ramesh @ Tippu	Public Prosecutor
12	SC 5022/2020 (HBC)		State by Koratagere Police Station Vs Shivakumar @ Kumari Shivakumar	Public Prosecutor
13	CRL.R.P. 5015/2020 (Call for LCR)		D.S. Keshava Vs Taluk Executive Magistrate	P.B.S. Bhoopathigowda

Pr.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pri Sr. Civil Judge , Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	O.S. 71/2020 (SUMMONS)		State Bank of India Vs T.M. Chikkaramaiah	B. H. Panhaksharaiah
2	M.V.C. 211/2020 (NOTICE)		Ramachandra Naik Vs Ashoka H.R.	K.J.Lakshminarayanappa
3	R.A. 21/2020 (NOTICE)		Mutharayappa Vs Thimmegowda	S.N.Hanumantharaju
4	O.S. 79/2020 (NOTICE) IA/1/2020		Chikkamma Vs Yallamma	Ramachandra
5	M.V.C. 754/2020 (NOTICE)		Chinnappaiah Vs S.Mahalingaiah dead by L.Rs Smt.Parvathi G.	P.R.Pandurangappa
6	R.A. 41/2017 (JUDGMENTS)		Mamatha Vs Lakshamma	S.Raghnathareddy
7	O.S. 5/2014 (ORDERS)		K.Narasappa Vs Hanumanthappa	
8	O.S. 167/2020 (ORDERS) IA/1/2020		Mala Vs Thimmakka	T R Yogish
9	O.S. 7/2012 (AWAIT ORDERS)		Muthoot Finance Ltd Vs Sri. Vishwanath Nair	P C Krishna Reddy Exparte
10	R.A. 9/2019 (OBJECTIONS)		Hariyalappa Vs Shivanna	Krishnamurthy .H.
11	M.C. 23/2019 (OBJECTIONS)		Gowri @ Gowramma Vs Girish T.R	Jayanna N
12	R.A. 39/2019 (STEPS) IA/1/2019 IA/2/2019		Chikkeeramma Vs M.D.Gangamma	H.K.V.Reddy
13	M.A. 3/2020 (AWAIT NOTICE) IA/1/2020		Mallajamma Vs Veeramma	A.M.Krishnamurthy
14	O.S. 77/2020 (AWAIT NOTICE) IA/1/2020		Venkatamurthaiah Vs Venkatamma	Giriraju H.S.
15	M.C. 69/2020 (AWAIT NOTICE)		Sakamma Vs Govindaraju	D.H. Vinod

11.00 AM to 02.00PM

Pri.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pri Sr. Civil Judge , Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.V.C. 697/2017 (EVIDENCE)		Thrivani Vs National Insurance Company Ltd	
17	M.C. 119/2017 (EVIDENCE)		Manjunatha Vs N. Mamatha	K.C. Nagaraju
18	O.S. 91/2018 (EVIDENCE)		M.C.Bala'krishna Vs Shivakumar	G.Srinivasareddy
19	M.C. 101/2019 (EVIDENCE)		Reshma Vs Dipansu Sharma	T.Devaraju
20	M.C. 9/2020 (EVIDENCE)		Lakshmi Vs Gopalaiah	M.L.Santhosh
PLNTF EVIDENCE				
21	M.V.C. 127/2014 (EVIDENCE)		Mangamma Vs M.K. Travels, Anjanadri Complex, Immadiballi.	M.S.A.
FURTHER ARGUMENTS				
22	M.A. 9/2017 (ARGUMENTS)		Lingappa Vs Muddaiah	Jayanna N
23	R.A. 167/2015 (OBJECTIONS) IA/3/2015 IA/2/2015 IA/1/2015		Shivakumar Vs K.L. Ramachandraiah	Sreerangaraju S

Pri.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pri Sr. Civil Judge , Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	C.C. 46/2014 (Call on)		Medigeshi P. S Vs Nandeeshu	APP MS
2	C.C. 67/2019 (EVIDENCE)		Madhugiri police Vs Mahadevamma	APP PDT
3	C.C. 38/2018 (NBW)		Badavanahalli Police Vs Jitendra A. B.	APP S.N.Hanumanthara /u
4	C.C. 25/2019 (Charge)		Madhugiri Police Station Vs D. Manjunatha	APP
5	C.C. 60/2019 (NBW)		Madhugiri Police Station Vs Manjunath S.R.	APP
6	C.C. 2/2020 (HBC)		Medigeshi Police Vs Nagaraju	APP
7	C.C. 25/2020 (Comital)		Badavanahalli Police Vs Maruthi N.	APP SSV

Pr.Sr.Civil Judge and JMFC, Madhugiri
SRI SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 03.45PM				
1	O.S. 48/2020 (SUMMONS)		State bank of India Vs Srerangappa	B.H. Panchakharaiiah
2	O.S. 86/2020 (SUMMONS) IA/1/2020		B.A. Jayaprakash Vs M. Govardhan	S. Raghunatha Reddy
3	O.S. 132/2020 (NOTICE) IA/1/2020		Hanumakka Vs M. Siddamma	T.R.U
4	O.S. 20/2013 (EVIDENCE)		Sanjeevagowda Vs B.C.Ramakrishnaiah	G.Srinivasareddy
5	O.S. 38/2014 (EVIDENCE)		Bhagyamma Vs Nataraju	P. Dattatreya
6	O.S. 24/2015 (EVIDENCE)		Avalamurthy Vs Nanjamma	P.Dattatreya
7	O.S. 72/2016 (EVIDENCE)		Puttamma Vs Kanimaiah G.L.	J.B. Shrivakumar
8	O.S. 50/2018 (EVIDENCE)		Manjula Vs Nanjamma	H.Krishnamurthy
9	M.V.C. 602/2018 (EVIDENCE)		Shashikumar P.G. Vs Sundara Raju	M.N.Baburaja
10	FDP 13/2019 (EVIDENCE)		Karnataka Grameena Bank Vs Puttahanumaiah	S.Raghunatha Reddy
11	M.V.C. 1031/2019 (EVIDENCE)		Suresh P.C Vs M/s Sat Logistics	Pandurangappa P.R
12	O.S. 106/2020 (EVIDENCE) IA/1/2020		Sujatha Vs Umeha	G.D. Devaraju
13	R.A. 30/2016 (ARGUMENTS) IA/1/2016		B.Hampanna Vs B.Lingaiiah	SRR
14	R.A. 126/2016 (ARGUMENTS) IA/2/2016 IA/1/2016		Aswathaiiah Vs Chikkavenkatamma	G. Sreenivasa Reddy

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	R.A. 136/2016 (ARGUMENTS)		Hanumantharayappa Vs Rangashamaiah dead by L.Rs. 1.a. Gangamma	M.V. Dayanand Sagar
16	R.A. 142/2016 (ARGUMENTS)		Kodappa dead L.Rs 1.a Hanumantharayappa Vs Hanumantharayappa	G. Srinivasa Reddy
17	M.A. 30/2016 (ARGUMENTS)		Lingaraj Vs Lakshminarayana	Bhaskar Reddy.S
18	R.A. 28/2017 (ARGUMENTS) IA/1/2017		Hemamma Vs Krishnappa	HKV.Reddy
19	M.A. 24/2018 (ARGUMENTS) IA/1/2018		RukminiBai Vs Town Municipal council	M.R.Janardhanachar
20	R.A. 2/2019 (ARGUMENTS)		Channigaramaiah Vs Ramaswamy	Reddy H.K.V
21	M.C. 26/2019 (ARGUMENTS)		V.K Manjunatha Vs B.Y Nagalakshmi	S. Shivakumar
22	R.A. 4/2016 (JUDGEMENT)		Rangamma Vs Kariyamma	B.H. Panchaksharaiah
23	M.V.C. 460/2020 (STEPS)		Krishnappa Vs The Managing Director, K.S.R.T.C.	Nagarajaiah
11.00 AM to 02.00PM				
24	R.A. 45/2015 (conciliation)		H.E.Jayamma Vs Puttaiah	D.V.Sheshadri
25	R.A. 54/2015 (conciliation)		Puttaiah Vs H.E.Jayamma	S.A.Shyamanath
26	EX 17/2015 (conciliation)		C.L.Raju Vs Smt. Narasamma	
27	R.A. 88/2016 (TO HEAR ON I A) IA/1/2016		Kadarappa Vs Lakshamma	M. Mahesh
28	R.A. 134/2016 (AMENDMENT) IA/1/2016		P.R. Chandrappa Vs Nagalakshamma	M. Mahesh

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	R.A. 2/2017 (OBJECTIONS)		Veerabhadraiah Vs T.V.Basavaraju	Ramesh
30	M.C. 8/2017 (OBJECTIONS)		S.R. Raja Vs Shanthakumari D	
31	O.S. 62/2017 (conciliation)		B.S. Sidde Gowda Vs Bheemanna	B.N. Achutharao
32	R.A. 42/2017 (OBJECTIONS)		Lingamma Vs Kotamma	H.K.V.Reddy
33	Misc 10/2017 (STEPS)		Shamala Vs Jayamma, 1st wfile of Late Siddalingappa, dead by L.Rs. Petitioners and Respondents No.2 to 5	Hanumantha Reddy
34	O.S. 8/2018 (OBJECTIONS)		Manjula S Vs Mahadevi	A. Raghunath Jadhav
35	EX 31/2018 (conciliation)		Rajanna Vs K.K.Irfan Ali	B.R.Prabhulinga Murthy
36	O.S. 122/2018 (conciliation)		S.V.Vasudevamurthy Vs K.L. Bharathi	T.D.Mahammed Adil
37	M.V.C. 904/2019 (conciliation)		Venugopal Vs Managing Director K.S.R.T.C	Bharatha Bhushana.L
38	EX 46/2019 (STEPS)		Hanumantharaya Vs Revathi.M	Nagarajaiah
39	M.A. 32/2019 (OBJECTIONS) IA/1/2019 IA/2/2019		D.M.Rudresh Vs The President	T.N.Jayanna
Cases listed below are adjourned due to Covid 19				
40	O.S. 32/2017 (STEPS)	04-12-2020	Shravani Vs Lakshamma	V.S
41	EX 45/2019 (SUMMONS)	22-01-2021	Srirangalah Vs Revathi.M	Nagarajaiah

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUGIRI.

Cause List Dt. 24.11.2020

Morning Session

Sl. No	Case Nos.	Hearing Date	Stage	Parties Name	Advocate Name
1	OS 293/2019	24.11.2020	To hear	P. Rupa V/s Ramaiah & Others	TD/HKV
2	O.S. 51/2017	24.11.2020	To hear	Avalappa V/s Krishnappa	GSSR/GBH
3	O.S. 130/2018	24.11.2020	To hear	Aishabhi & Others V/s Manjunatha M.N.	PCKR/AVK
4	O.S. 337/2016	24.11.2020	To hear	K.P. Akramulla V/s P.S. Hanumanthareddy	SBR/GK
5	O.S. 219/2016	24.11.2020	To hear	Veeralingappa V/s Nagaraju	NN/TD
6	O.S. 177/2019	24.11.2020	To hear	Nagendrakumar V/s Bommana	KNJ/PDT
7	P&SC 4/2018	24.11.2020	To hear	G. Latha V/s Nil	BNN
8	Ex. 30/2014	24.11.2020	To hear	Gowamma V/s Rajashekaradhya. M.	GSS/GSR
9	O.S. 2/2017	24.11.2020	To hear	Narayanappa V/s Siddappa	PDT/KVK
10	O.S. 433/2019	24.11.2020	To hear	Geetharani V/s Rangaraju	KJL/MSA
11	O.S. 94/2016	24.11.2020	To hear	Ramesh N.R V/s K. Rangappa	SRR/MNJ/MM/GK
12	O.S. 384/2015	24.11.2020	F/C/Pw-1	Rangadhamaiah V/s Puttamma	MVD/NN
13	O.S. 205/2015	24.11.2020	P/E	R. Balasubramanyam V/s Nagaraju	MM/CNH
14	O.S. 395/2014	24.11.2020	P/E	Rathamma V/s Venkateshamappa	MCK/KVK
15	OS 224/2013	24.11.2020	F/Chief DW-1	Parvathamma V/s Gangamma	PDT/KSS
16	O.S. 1/2012	24.11.2020	F/Cross of Pw-1	Thippakka V/s Chjikkamma	VRR/SBR
17	O.S. 218/2017	24.11.2020	F/C/Pw-1	Venkateshpappa V/s Anjinappa	RA/RM
18	O.S. 177/2017	24.11.2020	P/E	Jamuna V/s Muddaiah	KVSK/Exp.
19	O.S. 198/2017	24.11.2020	P/E	Muddamma V/s Lakshmana	GPM/DVS
20	O.S. 217/2017	24.11.2020	P/E	Shankaranna V/s Hanumantharayappa	SPS/MNG

Afternoon Session

21	OS 347/2013	24.11.2020	To hear	Bheemanna V/s Anjanappa & Others	SBR/MCK
22	O.S. 386/2017	24.11.2020	To hear	Kaveri Grameena Bank V/s Gangadharaiah	SRR/TD
23	OS 316/2016	24.11.2020	To hear	Puttalingappa V/s Mallappa & Others	NDL/KVSK
24	O.S. 159/2018	24.11.2020	To hear	Srinivasa V/s Siddamma	GSR/RG
25	O.S. 158/2018	24.11.2020	To hear	Devaraju L/ Lakshmana Nayaka	SBR/RM
26	O.S. 365/2012	24.11.2020	To hear	Mehaboobi Jan V/s Khaleel Ahammed	HVM/NN/KVK
27	O.S. 372/2013	24.11.2020	To hear	Parvathamma V/s Hanumantharayappa	DVS/SRR/MNG/RM
28	O.S. 278/2014	24.11.2020	To hear	Jampalah V/s Chikkanna	GBH/HVM/HR
29	O.S. 596/2014	24.11.2020	To hear	Khurshid Hunnissa V/s Budensab	MM/LBR
30	O.S. 64/2015	24.11.2020	To hear	M. Venugopal V/s Nagaraju	MVD/PCN
31	O.S. 43/2015	24.11.2020	To hear	Chitralingappa V/s Nagabushan	TD/SBR
32	O.S. 432/2015	24.11.2020	F/P/E	Govindappa V/s Rajanna	LBR/SRR
33	O.S. 266/2016	24.11.2020	Cross of Pw-1	Gangamma V/s Siddalingappa	KSJ/NDL
34	O.S. 5/2017	24.11.2020	Cross of Pw-1	Chikkanna V/s Ramaiah	KLR/MCK
35	O.S. 409/2012	24.11.2020	Cross of DW-1	Bandareddy V/s Adilakshamma	PNR/NAR

36	O.S 349/2017	24.11.2020	F/Chief of Pw-1	Pramila V/s Varalakshmi	TNJ/PDT
37	O.S 294/2017	24.11.2020	Cross of Pw-1	Sharadamma V/s Rudraiah	KVK/BKR
38	O.S.9/2012	24.11.2020	Cross of DW-2	Eshwaraiah V/s Marilingappa	GK/GNN
39	O.S.133/2009	24.11.2020	Cross of Dw-2	B.P. Narayan V/s The President	PDT/HKV/AGP
40	O.S.86/2019	24.11.2020	P/E	Gowramma V/s C. Jayanthi	MVD/GK

Thanking you,

Sd/-
Pri. Civil Judge and JMFC, Madhugiri

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	O.S. 61/2008 (NOTICE)		R.Thipperudraiah Vs Manjamma	G.B.Halappa Devaraju
2	O.S. 200/2009 (NOTICE)		Pujar Kavalappa Vs Narasimhamurthy	Ranganatha E A.M.Krishnamurthy
3	O.S. 522/2010 (NOTICE)		Rangappa Vs N. Rangappa	Krishnareddy P C Manjunatha H V
4	O.S. 243/2011 (NOTICE)		Ramarddy Vs Siddareddy	S.N.Nagabhusan P.C.Krishna Reddy
5	O.S. 141/2012 (NOTICE)		Bhgavansingh Vs Hariyamma	P.Dattatreya exparte
6	O.S. 552/2014 (NOTICE)		Narayanamma Vs Lakshmidevamma	K.S.Hanumantharayappa
7	O.S. 332/2008 (STEPS)		Rangappa Vs Thimmareddy	S.Baskar Reddy B.R.Ramakrishna
8	O.S. 172/2009 (DUTY AND PENALTY)		Lakshamma Vs Dadlurappa	M V Dayananda Sagara H K Venkatarama reddy
9	O.S. 115/2013 (STEPS)		H.S.M. Pasha Vs Sethyananthakumar	Dattathereya P H K Venkatarama reddy
10	O.S. 402/2013 (AMENDED PLAINT)		Chikkanarasappa Vs Mr. Yeleyappa	Swanabike B H Panchaksharaiah
11	O.S. 475/2014 (TO HEAR)		P.Lakshmi prasad Vs Ranfamma	A.Raghunath Jadhav Bhaskara Reddy S
12	O.S. 75/2015 (TO HEAR)		Lakshamma Vs Kariyanna	Hanumantha reddy A G.B.Halappa
13	O.S. 239/2016 (STEPS) IA/1/2016		Srinivasalah@Srinivasa Vs Puttalingsiah	Dayanand
11.00 AM to 02.00PM				
14	Misc 18/2014 (APPEARANCE OF PARTY)		Rangappa Vs K.R.Kariyanna	P.C. Krishna reddy
15	O.S. 13/2014 (EVIDENCE)		B.N. Sharadamma Vs K.T. Venkata Reddy	K.V.Shanthakumar

CROSS EXAMINATION OF PW

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 195/2008 (EVIDENCE)		Lakshamma Vs Thimmareddy	Dattathereya P Exparte
17	O.S. 499/2010 (EVIDENCE)		E. Nagaiah Vs N.Rangappa	H K Venkatarama reddy Manjunatha H V
18	O.S. 477/2012 (EVIDENCE)		Rangashamanna Vs Lakshamma	Ranganatha E Devaraju
PLNTF EVIDENCE				
19	O.S. 499/2012 (EVIDENCE)		Narasappa Vs Narasappa	Nagarajaiah K.S.Shanthakumar
20	O.S. 235/2015 (EVIDENCE) IA/2/2015 IA/1/2015		Narasamma Vs Muddappa	S. RaghunathaReddy
ARGUMENTS BY ADV. PLFFS.				
21	O.S. 251/2008 (ARGUMENTS)		Mangamma @ Mangalagowramma Vs Puttalingaiah @ Puttanna	M V Dayananda Sagara B.R.Ramakrishna
22	O.S. 104/2001 (ORDERS)		Thimmaiah Vs S.A. Thimmaiah	H K Venkatarama reddy Swanabike
23	O.S. 240/2014 (ORDERS)		Naveenkumar Vs Sharadamma	Hanumantha reddy A
24	O.S. 175/2015 (ORDERS) IA/1/2015		Narasegowda Vs D.R. Krishnappa	Raghunatha Reddy S B H Panchaksharaiah
Cases listed below are adjourned due to Covid 19				
25	O.S. 305/2015 (EVIDENCE) IA/2/2015 IA/1/2015	18-12-2020	Sharfunnisa Vs Khaleelur Rehaman @ Kaiser	Nagarajaiah
26	O.S. 325/2015 (EVIDENCE)	19-12-2020	Seebaiah Vs Devaraju	G. Srinivasa Reddy
27	O.S. 350/2015 (EVIDENCE) IA/2/2015 IA/1/2015	22-12-2020	Ashwathappa Vs Lakshmappa	Hemasudha Reddy
28	O.S. 420/2015 (EVIDENCE) IA/2/2015 IA/1/2015	23-12-2020	Giriyamma Vs Noorjaan	Jayanna

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 5/2016 (EVIDENCE) IA/2/2016 IA/1/2016	24-12-2020	Lavanya.K. Vs Venkataravanappa	G.N. Narasimhamurthy
30	O.S. 296/2017 (EVIDENCE)	28-12-2020	Puttamma Vs Kariyamma	D.S. Ramanjanaiah
31	O.S. 293/2018 (EVIDENCE)	29-12-2020	Rathnamma Vs Nagappa	V. Raghunatha Reddy
32	O.S. 365/2015 (NOTICE)	30-12-2020	Thippamma Vs Hanumakka	G.Srinivasareddy
33	O.S. 432/2014 (EVIDENCE)	30-12-2020	Lakshamma Vs nagaraju	P. Dattatreya
34	O.S. 326/2018 (EVIDENCE)	30-12-2020	Ramalakshamma Vs Lakshminarayanappa	MSA
35	O.S. 294/2014 (EVIDENCE)	31-12-2020	Nagarajappa Vs Muddappa	Dattathereya P
36	O.S. 374/2018 (EVIDENCE)	31-12-2020	Suvarnamma Vs Narasamma	H.K.V. Reddy

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl. Civil Judge and JMFC, Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 03.45PM				
1	C.C. 1664/2014 (NOTICE)		Metro Policy Media Co.Ltd. Vs A Mahesh	
2	Cri.Misc. 222/2018 (NOTICE)		Geetha Vs Krishnamurthy	A.V.Nagaraj
3	C.C. 1640/2016 (FRAMING OF CHARGE OR PLEA)		Narasimharaju Vs Rajashbekar	
4	C.C. 1224/2015 (N.B.W.)		K.G.Halli P.S. Vs Narasimha murthy	APP
5	P.C.R. 61/2016 (AWAIT REPORT)		Padmavathi Vs Narasimhamurthy	Hanumantha reddy A
6	Cri.Misc. 203/2018 (TO HEAR) IA/1/2018		Smt. Pushpa Vs K. Chithaiah	M.V. Dayananda Segara Krishnareddy P.C
7	Cri.Misc. 180/2019 (TO HEAR) IA/1/2019		Gangamma Vs Ningamma	T. Devaraju
11.00 AM to 02.00PM				
8	Cri.Misc.(DVA) 111/2009 (EVIDENCE)		Manjamma @ Manjula T.H. Vs Prasannakumar	K.J.Lakshminarayana S. Bhaskar Reddy
9	Cri.Misc. 305/2011 (EVIDENCE)		Rathamma Vs Mahadevaiah	K.J.Lakshminarayana S.R.Ramakrishnaiah
10	Cri.Misc. 73/2014 (EVIDENCE)		V.R.Anitha Vs B.G.Chethan	
11	C.C. 1471/2015 (EVIDENCE)		Medigeshi P.S Vs Revanna	APP
12	Cri. Misc. 319/2016 (EVIDENCE)		B. Lakshmi Vs Sriramulu	
13	Cri. Misc. 479/2016 (EVIDENCE)		Smt. Bhanupriya Vs G. Vishwanatha	D.V. Sheshadri Bhaskara Reddy S
14	C.C. 1741/2018 (EVIDENCE)		Medigeshi PS Vs Govradhanagiri G	APP
15	C.C. 1936/2018 (EVIDENCE)		Madhugiri Police Station Vs Rajagopala	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Cri.Misc. 258/2019 (EVIDENCE)		Ramalakshamma Vs Revenue Inspector	M.V. Dayananda Sagar
Cases listed below are adjourned due to Covid 19				
17	Cri.Misc. 444/2014 (N.B.W.)	31-12-2020	Lakshamma Vs Nagaraju	Dattathereya P Manjunatha H V
18	C.C. 172/2016 (N.B.W.)	02-01-2021	Midigeshi P S Vs Nagaraju.D	APP B H Panchaksharaiah
19	C.C. 1277/2016 (N.B.W.)	04-01-2021	Medigeshi P S Vs Obalesha	APP
20	C.C. 1658/2016 (N.B.W.)	05-01-2021	Madhugiri P s Vs yogisha	APP Shivadas N
21	Cri.Misc. 236/2019 (STEPS)	06-01-2021	Siddappa Vs The Deputy Tahasildar	K. Ramesh
22	C.C. 1206/2019 (N.B.W.)	07-01-2021	Madhugiri P S Vs Girish	APP
23	Cri.Misc. 255/2019 (N.B.W.)	07-01-2021	Doddathayamma K C Vs Ramaiah C	B Keshava Reddy
24	C.C. 1289/2019 (H.B.C.)	08-01-2021	madhugiri P S Vs Ranganath	APP
25	Cri.Misc. 16/2020 (STEPS)	12-01-2021	Siddamma Vs The Deputy Tahasildar	S R Aswathanarayana
26	C.C. 161/2020 (STEPS)	13-01-2021	Manjunatha S Vs Chikkanna L K	L Bharatha Bhushana
27	Cri.Misc. 68/2020 (STEPS)	16-01-2021	Hanumantharayappa Vs The Deputy Tahasildar	N D Lakshminarayanappa
28	C.C. 680/2019 (SUMMONS)	18-01-2021	Madhugiri Police Station Vs Balakrishnan S	APP
29	C.C. 967/2019 (SUMMONS)	18-01-2021	Kodigenahalli Police Station Vs Rangappa alias Guddi Ranga	APP
30	C.C. 1451/2019 (SUMMONS)	18-01-2021	Madhugiri PS Vs Rajanna D	APP
31	C.C. 582/2020 (SUMMONS)	18-01-2021	Kodigenahalli Police Station Vs Narayana M	APP

Addl. Civil Judge and JMR., Madhugiri
Santh Kavyashree B
Addl Civil Judge and JMR., Madhugiri
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	C.C. 646/2020 (SUMMONS)	19-01-2021	Medigeshi Police Station Vs Sathish B	APP
33	C.C. 1459/2020 (SUMMONS)	20-01-2021	Prudhivishwari Police Station Vs Aishwathia Reddy	APP
34	Cri.Misc. 10/2019 (NOTICE)	20-01-2021	Chithanna Vs Ugrappa	K.J. Lakshminarayana
35	Cri.Misc. 228/2019 (NOTICE)	20-01-2021	Kempamma Vs Thippe Chithanna	P.R. Panduranga
36	C.C. 1473/2020 (SUMMONS)	21-01-2021	Madhugiri Police Station Vs Somashekar	APP
37	Cri.Misc. 46/2020 (NOTICE)	21-01-2021	Nagarajappa Vs The Deputy Tahasildar	G.R. Jagannatha
38	Cri.Misc. 74/2020 (NOTICE)	21-01-2021	Nandeesh Vs The Deputy Tahasildar	J.B. Shivakumar
39	Cri.Misc. 94/2020 (NOTICE) IA/1/2020	21-01-2021	Harshitha L S Vs G S Shashidhara	H. Maruthi Prasad
40	C.C. 1477/2020 (SUMMONS)	22-01-2021	Medigeshi Police Station Vs Nagaraja	APP
41	Cri.Misc. 96/2020 (NOTICE)	22-01-2021	kempamma Vs The Tahasildar	S.R. Aswathnarayana
42	C.C. 2/2020 (APPEARANCE OF PARTY)	25-01-2021	G.M. Lakshminarayana Vs R. Yekash	Nagabhusana
43	Cri.Misc. 14/2020 (EVIDENCE)	25-01-2021	Siddanna Vs The Deputy Tahasildar	S.R. Aswathnarayana
44	C.C. 510/2020 (FIRST HEARING)	25-01-2021	Madhugiri Police Station Vs D.A. Ramach	APP
45	C.C. 669/2020 (FIRST HEARING)	27-01-2021	Medigeshi Police Station Vs Rajendra H	APP
46	C.C. 702/2020 (FIRST HEARING)	27-01-2021	Medigeshi Police Vs Anwar	APP
47	C.C. 1273/2019 (EVIDENCE)	28-01-2021	Koduramalakshmi Vs Anwar	APP

48) C.C. 1405/20 11/11/20